

NOTICE

Please take notice that Cr.A(SJ)/298/2022 shall be taken up by Hon'ble Mr. Justice Sanjay Prasad today i.e. on 28.04.2022 in Court No. 24 at 02:15 PM .

By Order,

Dated the 28th April, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Thursday The 28th April 2022

COURT NO. 24

SINGLE BENCH (BENCH ID-24881)

AT 2:15 PM

HON'BLE MR. JUSTICE SANJAY PRASAD

Admission

1	Cr.A(Sj)/298/2022 fixed vide slip	NAVIN KUMAR SINGH vs THE UNION OF INDIA THROUGH CBI	SRIKANT SWAROOP JASVINDAR MAZUMDAR VIKAS KUMAR VIKRAM SINGH ANUSHKA SHARMA	PRASHANT PALLAV
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IA NO, 3529/2022 (For Bail)
PREVENTION OF CORRUPTION ACT 1988